

ITEM NO.66

COURT NO.7

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.4645/2019

CANARA BANK

Appellant(s)

VERSUS

M/s. LEATHEROID PLASTICS PVT LTD.

Respondent(s)

(IA No.66523/2019 - FOR CONDONATION OF DELAY IN FILING; and, IA No.66535/2019 - FOR EX-PARTE STAY)

Date : 04-09-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Ms. Tanisha Setia, Adv.  
Mr. Brijesh Kumar Tamber, AOR

For Respondent(s) Mr. Siddhant Gupta, Adv.  
Mr. M. P. Shorawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter dated 30.08.2019 circulated by the learned counsel for the petitioner, the matter is adjourned to 04.10.2019.

(MUKESH NASA)  
COURT MASTER

(SUMAN JAIN)  
BRANCH OFFICER